

- (ii) Sixtieth Report on action taken by the Government on the observations/recommendations contained in the Fiftieth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2018-19)' of the Ministry of Food Processing Industries.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI VIJAY PAL SINGH TOMAR (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifty-third Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on action taken by the Government on the recommendations contained in the Forty-ninth Report (Sixteenth Lok Sabha) on the subject 'Assam Gas Cracker Project' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON DEFENCE**

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Defence:—

- (i) Forty-fourth Report of the Committee on Defence on 'action taken by the Government on the Observations/ Recommendations contained in the Thirty-second Report (Sixteenth Lok Sabha) on Creation of Non-Lapsable Capital Fund Account, instead of the present system';
- (ii) Forty-fifth Report of the Committee on Defence on 'action taken by the Government on the Observations/ Recommendations contained in the Thirty-third Report (Sixteenth Lok Sabha) on Resettlement of Ex-Servicemen';
- (iii) Forty-sixth Report of the Committee on Defence on 'action taken by the Government on the Observations/Recommendations contained in the Fortieth Report (Sixteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2018-19 on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Military Engineer Services, Directorate General Defence Estates, Defence Public Sector Undertakings, Welfare of Ex-

Servicemen, Defence Pensions, Ex-Servicemen Contributory Health Scheme (Demand Nos. 19 and 22)';

- (iv) Forty-seventh Report of the Committee on Defence on 'action taken by the Government on the Observations/Recommendations contained in the Forty-first Report (Sixteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2018-19 on Army, Navy and Air Force (Demand No. 20)';
- (v) Forty-eighth Report of the Committee on Defence on 'action taken by the Government on the Observations/Recommendations contained in the Forty-second Report (Sixteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2018-19 on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21)'; and
- (vi) Forty-ninth Report of the Committee on Defence on 'action taken by the Government on the Observations/Recommendations contained in the Forty-third Report (Sixteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2018-19 pertaining to Revenue Budget of Ordnance Factories, Defence Research and Development Organisation, DGQA and NCC (Demand No. 20)'.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

SHRI BHUBANESWAR KALITA (Assam): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-sixth Report on action taken by the Government on the recommendations contained in the Twenty-fourth Report (Sixteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2017-18) on 'Safety, Security and Environmental Aspects in Petroleum Sector'.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-fourth Report of the Department-related Parliamentary Standing Committee on Urban Development on the subject, 'Rain Water Harvesting in Metropolitan Cities'.
